

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No. 89 of 2014 (SZ) and
M.A.Nos.213 and 231 of 2014**

Applicant(s) Respondent(s)
Mr. M.S. Thankappan, Thekkady Vs. Union of India, MoEF, New Delhi and
Idukki Dist. Others

Legal Practitioners for Applicant(s) Legal practitioners for respondent(s)

M/s.P.B. Sahasranamam,
S. Kamaleshkannan
Sai Sathya Jith

Mr. M.R. Gokul Krishnan
for R-1 and R-4
Smt. Suvitha A.S for R-2, R-3 and R-5
M/s. M.K.Subramanian, E.Manoharan
& P.Velmani for R-7
Mr.M.Ajay for R6

**Application No. 212 of 2014 (SZ) and
M.A.Nos.211 & 232 of 2014 (SZ) and
M.A. Nos. 175 and 176 of 2015**

Applicant(s) Respondent(s)

Mr. Abraham Thomas, Murukady P.O. Vs. The Secretary, MoEF, New Delhi and
Idukki Dist. others

Legal Practitioners for Appellant(s) Legal Practitioners for Respondents

M/s. Yogeshwaran

Mr. M.R. Gokul Krishnan for R-1 and R-4
Mrs. Suvitha, A.S. for R-2, R-3 and R-5
Mrs. Rema Smrithi for R-6
M/s. Abdul Saleem, Vidya Lakshmi and
S. Saravanan for R-7
M/s. M. Ajay for R-8
Orders of the Tribunal

Note of the Registry	
Item No.3 & 4	Date: 29 th May, 2017 Post these applications on 30.05.2017. <p style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>